

# HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST  
COURT NUMBER 02

THURSDAY, NOVEMBER 07, 2024, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAVINDRA MAITHANI

(NO ADJOURNMENT AND PASSOVER SHALL BE ENTERTAINED IN THE MATTERS UNDER THE CAPTION 'FRESH CASES AND OLD MATTERS')

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

BAIL APPLICATIONS INCLUDING ANTICIPATORY BAIL APPLICATION, CRIMINAL REVISIONS AND CRIMINAL MISC. APPLICATIONS - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>* PERSONAL APPEARANCE *</b>				
1	CRLR/679/2024	BASANT SINGH KUMAIN Versus AJAY SINGH BISHT	RAKSHIT JOSHI ADITYA PRATAP SINGH	GAURAV KANDPAL, ATRIE ADHIKARI
		WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IA/2/2024 FOR BAIL APPLICATION IA/3/2024 FOR URGENCY APPLICATION IA/4/2024 FOR MISCELLANEOUS APPLICATION <b>NOTE : THROUGH V.C.</b>		
<b>* FRESH CASES FOR ADMISSION *</b>				
2	BA2/300/2024	SHANKAR SINGH MEHRA Versus STATE OF UTTARAKHAND	MANI KUMAR	G.A.
3	CRLR/757/2024	PREM SINGH Versus SUNITA	NIRANJAN BHATT ANKIT BISHT	
		WITH IA/1/2024 FOR STAY APPLICATION		
4	CRLR/782/2024	SMITA MANDALIK AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	LALIT SHARMA SURAIYA NAAZ	G.A.
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
5	CRLR/783/2024	DILBAAG SINGH AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	VIKRAMADITYA SHAH C S GAUTAM MEDHA PANDE	G.A.
		WITH IA/1/2024 FOR STAY APPLICATION		
6	ABA/1081/2024	SHAJEV AND ANOTHER Versus STATE OF UTTARAKHAND	ANUJ SINGH KUNJWAL SHOBHA MEHRA MOHIT KUMAR	G.A.

			KASHYAP	
7	ABA/1089/2024	MEHARBAN AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	BILAL AHMED	G.A.
8	ABA/1090/2024	ANKIT AND OTHERS Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
9	ABA/1091/2024	VIVEK BALONI Versus STATE OF UTTARAKHAND	RAVINDRA S RAWAT	G.A.
10	ABA/1092/2024	HARI NATH ALIAS HANNA Versus STATE OF UTTARAKHAND AND ANOTHER	R P SINGH	G.A.
	WITH IA/1/2024 FOR INTERIM BAIL APPLICATION			
11	ABA/1093/2024	MOHD NASIR Versus STATE OF UTTARAKHAND	BILAL AHMED	G.A.
12	ABA/1094/2024	SANDEEP SINGH Versus STATE OF UTTARAKHAND	SANJAY KUMAR	G.A.
13	ABA/1095/2024	OMPRAKASH ALIAS MOHIT Versus STATE OF UTTARAKHAND	PRABHA NAITHANI AVIDIT NOLIYAL	G.A.
14	ABA/1096/2024	SURESH SINGH Versus STATE OF UTTARAKHAND	RAJAT MITTAL	G.A.
15	ABA/1097/2024	MANDEEP MAURYA Versus STATE OF UTTARAKHAND	NIRANJAN BHATT	G.A.
16	ABA/1098/2024	SHAHNAAZ AND OTHERS Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
17	ABA/1099/2024	SHAHNAWAZ AND ANOTHER Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
18	BA1/1870/2024	BALVEER SINGH Versus STATE OF UTTARAKHAND	MANI KUMAR	G.A.
19	BA1/2069/2024	SANAVVAR Versus STATE OF UTTARAKHAND	RAJVEER SINGH	
20	BA1/2070/2024	ASLAM ALIAS TANDA Versus STATE OF UTTARAKHAND	RAJVEER SINGH	G.A.
21	BA1/2084/2024	AAKASH PAL ALIAS KALWA ALIAS	M C UPADHYAY	G.A.

		DURLABH Versus STATE OF UTTARAKHAND		
22	BA1/2085/2024	DIKSHU Versus STATE OF UTTARAKHAND	KURBAN ALI LUBHNA JAHAN	G.A.
23	BA1/2086/2024	ANIL KUMAR Versus STATE OF UTTARAKHAND	KARAN ANAND AAYUSH GAUR	G.A.
24	BA1/2087/2024	MOHAMMAD UMAR Versus STATE OF UTTARAKHAND	MOHAMMAD AFZAL SOFIYA MEHBOOB RAHI	G.A.
25	BA1/2088/2024	NIKHIL Versus STATE OF UTTARAKHAND	PRABHA NAITHANI AVIDIT NOLIYAL	G.A.
26	BA1/2089/2024	NITAI SARKAR Versus STATE OF UTTARAKHAND	VIKAS ANAND AMIT SATYAWALI GYAN MATI KUSHWAHA	G.A.
27	BA1/2090/2024	MANOJ KUMAR Versus STATE OF UTTARAKHAND	PANKAJ KUMAR	G.A.
28	BA1/2091/2024	EJAJ ALIAS AAZAD Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
29	BA1/2092/2024	SAGAR SORADI Versus STATE OF UTTARAKHAND	VIJETA MEHRA AMIT KAPRI	G.A.
30	BA1/2093/2024	SANTOKH SINGH ALIAS PAPPU Versus STATE OF UTTARAKHAND	VIKAS ANAND AMIT SATYAWALI GYAN MATI KUSHWAHA	G.A.
31	BA1/2094/2024	RAVINDRA KOTHARI Versus STATE OF UTTARAKHAND	ANIL KUMAR JOSHI	G.A.
32	BA1/2095/2024	PRAVEJ Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
<b>* JUST AFTER FRESH MATTERS *</b>				
33	ABA/557/2023	PRAVAL KAUSHIK Versus STATE OF UTTARAKHAND AND OTHERS	TAPAN SINGH AMIT KAPRI	DEEP PRAKASH BHATT G.A.
<b>* PART HEARD MATTERS *</b>				
34	WPMS/2069/2023	BHUTANI INTERNATIONAL PVT	PIYUSH GARG	SANDEEP

LTD  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS

NIKHIL SINGHAL KOTHARI  
G.A.  
C.S.C.

WITH  
IA/1/2023 FOR STAY APPLICATION  
**NOTE : PART HEARD.**

**\* ORDER MATTERS (AFTER FRESH) \***

35 BA1/1708/2024 BADRI PRASAD B M PINGAL G.A.  
Versus  
STATE OF UTTARAKHAND

**\* ORDERS ON APPLICATIONS \***

36 IA/5/2024 FOR SECOND BAIL APPLICATION  
IN  
CRLA/69/2022 RAJAT DIVYA JAIN G.A.  
Versus DEVANSH  
STATE OF UTTARAKHAND SINGH  
GYAN MATI  
KUSHWAHA  
SHWETA JAIN

CONNECTED WITH

36(1) IA/6/2024 FOR SECOND BAIL APPLICATION  
IN  
CRLA/70/2022 SAGAR DIVYA JAIN G.A.  
Versus DEVANSH  
STATE OF UTTARAKHAND SINGH  
GYAN MATI  
KUSHWAHA  
SHWETA JAIN

**\* ORDER ON APPLICATIONS (TIME BARRED CASES) \***

37 IA/1/2024 FOR DELAY CONDONATION APPLICATION  
IA/2/2024 FOR STAY APPLICATION  
IN  
CRLR/514/2024 AKRAM GAURAV SINGH G.A.  
Versus  
STATE OF UTTARAKHAND AND  
ANOTHER

**\* ORDER MATTERS \***

38 BA1/2560/2023 SULTAN KHAN DHEERAJ JOSHI G.A.  
Versus AISHWARYA  
STATE OF UTTARAKHAND THAPLIYAL  
HARSHPAL  
SEKHON

39 BA7/1/2024 KULDEEP SINGH ALIAS K.D VIKAS ANAND G.A.  
Versus AMIT  
STATE OF UTTARAKHAND SATYAWALI  
GYAN MATI  
KUSHWAHA

WITH  
IA/1/2024 FOR SHORT TERM BAIL APPLICATION

40	BA3/56/2024	PREMLATA Versus STATE OF UTTARAKHAND	SUKHWANI SINGH, SHUBHAM KUMAR PRANAV SAXENA PRAVEEN SAXENA PRATEEK SINGH	G.A.
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WITH  
IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

41	BA3/62/2024	NARESH GIRI Versus STATE OF UTTARAKHAND	VIKAS SINGH YADAV KARAN SINGH DUGTAL	G.A.
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42	BA3/63/2024	ANAND MEHTO Versus STATE OF UTTARAKHAND	MOHD SAFDAR	G.A.
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WITH  
IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT  
**NOTE : CONNECTED BA1/1699/2023 IS DECIDED.**

CONNECTED WITH

42(1)	BA1/1699/2023	ANAND MEHTO Versus STATE OF UTTARAKHAND	SHASHI KANT SHANDILYA	G.A.
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43	BA2/241/2024	SURAJ SAHANI Versus STATE OF UTTARAKHAND	ARJUN ARORA ABHISHEK VERMA	G.A.
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WITH  
IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

44	CRLR/540/2024	JINCHONG LIAO AND OTHERS Versus STATE OF UTTARAKHAND	AJAY JOSHI PIYUSH MISHRA D C S RAWAT	G.A.
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WITH  
IA/1/2024 FOR BAIL APPLICATION

45	BA1/584/2024	KRIPAL SINGH ALIAS SONU ALIAS KAKA Versus STATE OF UTTARAKHAND	DIGVIJAY SINGH KUNWAR VIKRAMADITYA SHAH APOORV CHAUHAN MEDHA PANDE	G.A.
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46	BA1/625/2024	ATUL DAS ALIAS MUTA Versus STATE OF UTTARAKHAND	SANDEEP SINGH RAWAT DINESH CHANDRA DIMRI	G.A.
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47	ABA/834/2024	JEEVAN SINGH Versus	PARIKSHIT SAINI GURBANI SINGH	G.A.
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		STATE OF UTTARAKHAND	SUKHWANI SINGH	
48	ABA/876/2024	HAROON Versus STATE OF UTTARAKHAND	MOHD SAFDAR	G.A.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION			
49	BA1/935/2024	SUCHCHA SINGH Versus STATE OF UTTARAKHAND	DEEP CHANDRA JOSHI	G.A.
50	ABA/1010/2024	DHANUSH ALIAS SHIV KUMAR AND OTHERS Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
51	BA1/1300/2024	VEDPAL RANA Versus STATE OF UTTARAKHAND	PARIKSHIT SAINI VAIBHAV SINGH CHAUHAN NAINA MITTAL	ALOK KUMAR (FOR COMPLAINANT) G.A.
52	BA1/1343/2024	SHER KHAN ALIAS KUKKI Versus STATE OF UTTARAKHAND	MEDHA PANDE C S GAUTAM KUNWAR VIKRAMADITYA SHAH	G.A.
53	BA1/1354/2024	TARIF SINGH Versus STATE OF UTTARAKHAND	PRINCE CHAUHAN (LEGAL AID	G.A.
	WITH IA/1/2024 FOR EXEMPTION APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
54	BA1/1481/2024	LAKHVINDER SINGH Versus STATE OF UTTARAKHAND	RAJEEV SHARMA	G.A.
	<b>NOTE : CONNECTED BA1/539/2024 AND BA1/1044/2024 ARE DECIDED.</b>			
	CONNECTED WITH			
54(1)	BA1/539/2024	VIKRAM JEET SINGH Versus STATE OF UTTARAKHAND	GYANMATI KUSHWAHA, VIKAS ANAND RAJEEV SHARMA	G.A.
	CONNECTED WITH			
54(2)	BA1/1044/2024	SURENDRA SINGH ALIAS SUKHA Versus STATE OF UTTARAKHAND	NIGAMANAND KIRTANIA RAJEEV SHARMA	G.A.
55	BA1/1492/2024	SHAUKINDRA RAUNAK Versus STATE OF UTTARAKHAND	BHUWAN BHATT (AMICUS CURIAE)	G.A.
56	BA1/1493/2024	MUSTAQ KADRI Versus STATE OF UTTARAKHAND	BHUWAN BHATT(AMICUS CURIAE)	G.A.

57	BA1/1582/2024	SAQIB Versus STATE OF UTTARAKHAND	MOHD SAFDAR	G.A.
		WITH IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT		
58	BA1/1587/2024	RAVINDRA KUMAR Versus STATE OF UTTARAKHAND	MANISH LOHANI ALOK KUMAR	G.A.
		WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT		
59	BA1/1610/2024	SANDEEP Versus STATE OF UTTARAKHAND	GAURAV SINGH	ANUJ SINGH KUNJWAL, MOHI T KUMAR KASHYAP, SHOBHA MEHRA (FOR INFORMANT) G.A.
60	BA1/1625/2024	ASHOK KUMAR MISHRA Versus STATE OF UTTARAKHAND	NALIN SAUN ANKUSH NEGI NAVEEN CHOPRA	G.A.
		CONNECTED WITH		
60(1)	CRLR/494/2024	ASHOK KUMAR MISHRA Versus STATE OF UTTARAKHAND	ADITYA SINGH	S.K.MANDAL (FOR COMPLAINANT) G.A.
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
61	BA1/1627/2024	AARIF CHAUDHARY Versus STATE OF UTTARAKHAND	TAJHAR QAYYUM, QADIR ILIAS	G.A.
		CONNECTED WITH		
61(1)	BA1/1655/2024	AKIL Versus STATE OF UTTARAKHAND	SWATI SHARMA SHARANG DHULIA	G.A.
62	BA1/1689/2024	SANJAY KUMAR KARWAL Versus STATE OF UTTARAKHAND	SHASHI KANT SHANDILYA	G.A.
63	BA1/1690/2024	VIRENDRA SINGH Versus STATE OF UTTARAKHAND	B M PINGAL	G.A.
		WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION		
64	BA1/1694/2024	DEVASHISH MANDAL ALIAS BHAJJO Versus STATE OF UTTARAKHAND	VIKAS ANAND AMIT SATYAWALI GYAN MATI KUSHWAHA	G.A.
		WITH		

## IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

65	BA1/1696/2024	DILIP GIRI Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
66	BA1/1721/2024	PANKAJ SINGH RAWAT Versus STATE OF UTTARAKHAND	LALIT SHARMA P C PETSHALI	G.A.
WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT				
67	BA1/1756/2024	ARCHANA GAUTAM Versus STATE OF UTTARAKHAND	FATESH KUMAR SAHU NIVESH BAHUGUNA	PRAKASH CHANDRA (FOR INFORMANT) G.A.
68	BA1/1781/2024	MOHD. WASEEM ALIAS RAJU KALI Versus STATE OF UTTARAKHAND	VIKAS SINGH YADAV KARAN SINGH DUGTAL	G.A.
WITH IA/1/2024 FOR EXEMPTION APPLICATION				
69	BA1/1838/2024	ROKINS ALIAS ROCKY Versus STATE OF UTTARAKHAND	PRATEEK TRIPATHI	G.A.
WITH IA/1/2024 FOR EXEMPTION APPLICATION				
70	BA1/1839/2024	ANEESH SALMANI Versus STATE OF UTTARAKHAND	ANKUR SHARMA	G.A.
71	BA1/1842/2024	SAUF Versus STATE OF UTTARAKHAND	PARIKSHIT SAINI	LALIT SHARMA (FOR COMPLAINANT) G.A.
72	BA1/1860/2024	AMJAD ALI Versus STATE OF UTTARAKHAND	MOHD SAFDAR	G.A.
73	BA1/1897/2024	PRASHANT YADAV Versus STATE OF UTTARAKHAND	IMRAN ALI KHAN HARSH VARDHAN DHANIK	RAMJI SRIVASTAVA, GAURAV SINGH (FOR COMPLAINANT) G.A.

**NOTE : CASE IS DEFECTIVE.**

74	BA1/1956/2024	VIKRAM SINGH ALIAS VIKKA AND ANOTHER Versus STATE OF UTTARAKHAND	VIKAS ANAND AMIT SATYAWALI GYAN MATI KUSHWAHA	G.A.
CONNECTED WITH				
74(1)	ABA/853/2024	SAHAB SINGH Versus	VIKAS ANAND	MEDHA PANDE, SUNDER SINGH



WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

IA/3/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION

CONNECTED WITH

74(2)	ABA/854/2024	GURJEET SINGH Versus STATE OF UTTARAKHAND	VIKAS ANAND	MEDHA PANDE, SUNDER SINGH MEHRA (FOR COMPLAINANT G.A.
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION

75	BA1/2031/2024	RISHAB Versus STATE OF UTTARAKHAND	AKSHAY PRADHAN	G.A.
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76	BA1/2033/2024	VIPIN BHARTI Versus STATE OF UTTARAKHAND	VIKAS ANAND AMIT SATYAWALI GYAN MATI KUSHWAHA	G.A.
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**\* ADMISSION MATTERS \***

77	WPSS/446/2020	LALIT CHANDRA TIWARI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT	SEEMA SAH C.S.C.
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WITH

IA/6535/2024 FOR DELAY CONDONATION APPLICATION IN SUPPLIMENTARY COUNTER  
AFFIDAVIT

IA/6536/2024 FOR MISCELLANEOUS APPLICATION

CONNECTED WITH

77(1)	WPSS/1475/2019	CHANDRA BALLABH CHHIMWAL AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT	C.S.C. SEEMA SAH
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CONNECTED WITH

77(2)	WPSS/1648/2019	DINESH CHANDRA BUDHLAKOTI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT	C.S.C. SEEMA SAH
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CONNECTED WITH

77(3)	WPSS/1704/2019	UTTARAKHAND VAN VIKAS NIGAM SCALER SANGH AND OTHERS	M C PANT	SEEMA SAH C.S.C.
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Versus  
STATE OF UTTARAKHAND AND  
OTHERS

WITH  
IA/15199/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

77(4) WPSS/1746/2019 ISHWAR SINGH AND OTHERS SANJAY BHATT C.S.C.  
Versus SEEMA SAH  
STATE OF UTTARAKHAND AND  
OTHERS

CONNECTED WITH

77(5) WPSS/1767/2019 MAHESH CHANDRA JOSHI AND SANJAY BHATT C.S.C.  
OTHERS SEEMA SAH  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS

CONNECTED WITH

77(6) WPSS/2084/2019 PRAKASH CHANDRA BHATT PREM PRAKASH C.S.C.  
Versus BHATT  
STATE OF UTTARAKHAND MANOJ KUMAR  
THROUGH PRINCIPAL SECRETARY  
FOREST AND OTHERS

CONNECTED WITH

77(7) WPSS/37/2020 GOPAL SINGH NEGI CHITRARTH C.S.C.  
Versus KANDPAL SEEMA SAH  
STATE OF UTTARAKHAND AND  
OTHERS PRABHAT  
DHYANI

CONNECTED WITH

77(8) WPSS/39/2020 KUNWAR SINGH RANA CHITRARTH C.S.C.  
Versus KANDPAL SEEMA SAH  
STATE OF UTTARAKHAND AND  
OTHERS PRABHAT  
DHYANI

CONNECTED WITH

77(9) WPSS/40/2020 SETHPAL CHITRARTH C.S.C.  
Versus KANDPAL SEEMA SAH  
STATE OF UTTARAKHAND AND  
OTHERS PRABHAT  
DHYANI

CONNECTED WITH

77(10) WPSS/41/2020 SUNIL KUMAR NEGI CHITRARTH C.S.C.  
Versus KANDPAL SEEMA SAH  
STATE OF UTTARAKHAND AND  
OTHERS PRABHAT  
DHYANI

CONNECTED WITH

77(11) WPSS/43/2020 HEERA SINGH ADHIKARI CHITRARTH C.S.C.  
Versus KANDPAL SEEMA SAH  
STATE OF UTTARAKHAND AND  
OTHERS PRABHAT  
DHYANI

CONNECTED WITH

77(12) WPSS/44/2020 KAMLESH KUMAR CHITRARTH C.S.C.

	Versus STATE OF UTTARAKHAND AND OTHERS	KANDPAL PRABHAT DHYANI	SEEMA SAH
CONNECTED WITH			
77(13) WPSS/45/2020	VIDHYA SAGAR Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			
77(14) WPSS/46/2020	LALIT MOHAN TIWARI Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			
77(15) WPSS/47/2020	RAMESH CHANDRA JOSHI Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			
77(16) WPSS/48/2020	JAMAN RAM Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			
77(17) WPSS/49/2020	SURENDRA SINGH Versus STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			
77(18) WPSS/50/2020	SUNIL KUMAR CHAUHAN Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
WITH CLMA/6531/2020 FOR STAY VACATION APPLICATION			
CONNECTED WITH			
77(19) WPSS/51/2020	BIRENDRA SINGH PAWAR Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
WITH CLMA/6521/2020 FOR STAY VACATION APPLICATION			
CONNECTED WITH			
77(20) WPSS/53/2020	PRAKASH CHANDRA HEMDAN Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			

77(21) WPSS/54/2020	MAN SINGH RANA Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
WITH CLMA/6523/2020 FOR STAY VACATION APPLICATION			
CONNECTED WITH			
77(22) WPSS/55/2020	SHASTHI DUTT PATHAK Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
WITH CLMA/6524/2020 FOR STAY VACATION APPLICATION			
CONNECTED WITH			
77(23) WPSS/56/2020	BALA DUTT NAINWAL Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
WITH CLMA/6520/2020 FOR STAY VACATION APPLICATION			
CONNECTED WITH			
77(24) WPSS/57/2020	DALEEP SINGH NEGI Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
WITH CLMA/6522/2020 FOR STAY VACATION APPLICATION			
CONNECTED WITH			
77(25) WPSS/58/2020	NAJAM KHAN Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
WITH CLMA/6525/2020 FOR STAY VACATION APPLICATION			
CONNECTED WITH			
77(26) WPSS/59/2020	BALDEV SINGH KANDARI Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			
77(27) WPSS/61/2020	GOVIND SINGH MEHRA Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			
77(28) WPSS/63/2020	VINOD KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			

77(29) WPSS/64/2020	RAMESH CHANDRA ARYA Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			
77(30) WPSS/66/2020	SATISH CHANDRA SHARMA Versus STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			
77(31) WPSS/67/2020	SURENDRA SINGH NEGI Versus STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			
77(32) WPSS/69/2020	SURESH CHANDRA JOSHI Versus STATE OF UTTARAKHAND AND OTHERS	CHITRARTH KANDPAL PRABHAT DHYANI	C.S.C. SEEMA SAH
CONNECTED WITH			
77(33) WPSS/592/2020	BALA DUTT MISHRA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	XITIJ KAUSHIK	C.S.C. A K BISHT SEEMA SAH
WITH IA/6537/2023 FOR URGENCY APPLICATION			
CONNECTED WITH			
77(34) WPSS/615/2020	TIKAM SINGH AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	XITIJ KAUSHIK	ANIL K BISHT SEEMA SAH C.S.C.
WITH CLMA/6880/2020 FOR STAY VACATION APPLICATION			
CONNECTED WITH			
77(35) WPSS/777/2020	SURESH CHANDRA SUYAL AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT	C.S.C. SEEMA SAH
CONNECTED WITH			
77(36) WPSS/215/2021	KRISHAN KUMAR SHRIVASHTAV AND OTHERS Versus STATE OF UTTARKHNAD AND OTHERS	XITIJ KAUSHIK	ADDL C.S.C. (UP) RAJESH SHARMA C.S.C.
WITH IA/2/2021 FOR STAY APPLICATION			
CONNECTED WITH			

77(37) WPSS/225/2021	SMT VIMLA DEVI Versus STATE OF UTTARAKHAND THROUGH SECRETARY FOREST DEPARTMENT AND OTHERS	BHAGWAT MEHRA	SEEMA SAH C.S.C.
CONNECTED WITH			
77(38) WPSS/226/2021	KAMLA DEVI Versus STATE OF UTTARAKHAND THROUGH SECRETARY AND OTHERS	BHAGWAT MEHRA	SEEMA SAH MANISH KUMAR SINGH C.S.C.
CONNECTED WITH			
77(39) WPSS/276/2021	PRAKASH CHANDRA PANDEY Versus STATE OF UTTARAKHAND THROUGH SECRETARY FOREST DEVELOPMENT AND OTHERS	BHAGWAT MEHRA	RAJESH SHARMA C.S.C.
WITH CLMA/1/2021 FOR STAY APPLICATION IA/4/2023 FOR URGENCY APPLICATION			
CONNECTED WITH			
77(40) WPSS/553/2021	NANDAN SINGH NEGI AND OTHERS Versus STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY FOREST AND OTHERS	SANJAY BHATT PREM PRAKASH BHATT	C.S.C. RAJESH SHARMA
CONNECTED WITH			
77(41) WPSS/558/2021	VINOD CHANDRA BAHUGUNA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT PREM PRAKASH BHATT	C.S.C. RAJESH SHARMA MANISH KUMAR SINGH
CONNECTED WITH			
77(42) WPSS/592/2021	SHAMBHU DATT BHATT AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT	C.S.C.
CONNECTED WITH			
77(43) WPSS/702/2021	HIRA SINGH KORANGA AND OTHERS Versus STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY FOREST AND OTHERS	G C KANDPAL VINOD TIWARI	SEEMA SAH C.S.C. RAJESH SHARMA MANISH KUMAR SINGH
WITH IA/1/2021 FOR STAY APPLICATION			
CONNECTED WITH			
77(44) WPSS/828/2021	PRAKASH CHANDRA TIWARI AND	SANJAY BHATT	C.S.C.

	OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	PREM PRAKASH BHATT	RAJESH SHARMA
WITH IA/1/2021 FOR STAY APPLICATION			
CONNECTED WITH			
77(45) WPSS/1299/2023	PADMA DATT JOSHI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT PREM PRAKASH BHATT NIRMALA BHATT	C.S.C. RAJESH SHARMA
CONNECTED WITH			
77(46) WPSS/1300/2023	KANTA BALLABH BUDHLAKOTI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT, NIRMALA BHATT, PREM PRAKASH BHATT,	C.S.C. RAJESH SHARMA
CONNECTED WITH			
77(47) WPSS/1301/2023	INDAR BAHADUR SINGH Versus STATE OF UTTARAKHAND AND OTHERS	SANJAY BHATT, NIRMALA BHATT, PREM PRAKASH BHATT,	C.S.C. RAJESH SHARMA
CONNECTED WITH			
77(48) WPSS/1683/2023	SATYA PRASAD BIJALWAN AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	M C PANT SOURABH KUMAR	C.S.C. RAJESH SHARMA
WITH IA/1/2023 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT			
78	CRLR/457/2024	AMIT AGGARWAL Versus STATE OF UTTARAKHAND AND ANOTHER	ESHAN SACHDEVA BHAWANA KANWAL G.A.
WITH IA/1/2024 FOR STAY APPLICATION			
79	CRLR/668/2024	SHAREEF AHMAD ALIAS GUDDU Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI SHUBHAMCHHA BRA G.A.
WITH IA/1/2024 FOR BAIL APPLICATION			
80	CRLR/745/2024	MAHESH SINGH KORANGA Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ KAPIL HARSHIT SANWAL G.A.
WITH IA/1/2024 FOR STAY APPLICATION			